NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/6/ (IB)/2018

NAME OF THE PETITIONER(S)

: MAICO VENTILATION PVT LTD

NAME OF THE RESPONDENT(S)

: ETA ENGINEERING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NARENDRAN FOR JUNG AND PARTRIPGE

RESPONDENT

1. P. MUTHUSTAY for pehiti

A.C.

ORDER

Counsels representing both the parties are present. Counsel for respondent filed counter and provided a copy of the same to the other side. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 19.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sel-(CH. MOHD SHARIEF TARIO) Member(Judicial)

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